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(2025) 01 ITAT CK 0044

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No.2886, 2887/DEL/2024

Jubilant Foodworks Limited

APPELLANT

۷s

DCIT, Circle 5(1)(1), Noida

RESPONDENT

Date of Decision: Jan. 10, 2025

Acts Referred:

• Income Tax Act, 1961 - Section 30, 36, 37, 142(1), 143(1), 143(3), 253(4)

Hon'ble Judges: Yogesh Kumar U.S, Member (J); S. Rifaur Rahman, Member (A)

Bench: Division Bench

Advocate: K.M. Gupta, Shruti Khimta, Dayainder Singh Sidhu

Final Decision: Allowed

Judgement